

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 18/S.O./2019/

Dated :18.12.2019

Hon'ble Full Court has observed in its meeting dated 08.12.2019 that Fresh Matters should not be adjourned for indefinite period, therefore, it was resolved that the same be listed in Next Daily Cause List until they are not taken up by the Hon'ble Court, subject to the directions of the Hon'ble Court.

Accordingly, all concerned are enjoined upon to ensure compliance of the above resolution both at Principal Seat, Jodhpur and Bench at Jaipur.

By Order


REGISTRAR GENERAL

No. Gen./XV/.80/2019/5821

Dated:18.12.2019

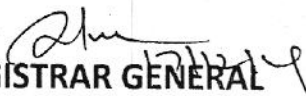
Copy forwarded to the following for information and necessary action :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. To All Hon'ble Judges at Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
4. Registrar (Vigilance)/ (Rules)/ (Exam)/ (Writs)/ (Class.), Registrar cum CPC & OSD (F&I), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
5. Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. All Jt. Registrar/Senior Deputy Registrar/Deputy Registrars/ Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All the P.S./Sr.P.A./P.A./Jr.P.A./Judgment Writers, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
8. All the Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

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9. All the Court Master, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
10. All Stamp Reporter, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. NIC Coordinator, Computer Cell, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur for compliance.
12. Secretary, Bar Council of Rajasthan, Jodhpur.
13. President, Rajasthan High Court Advocate Association, Jodhpur/ Jaipur.
14. President Rajasthan High Court Lawyers Association, Jodhpur.


REGISTRAR GENERAL